## IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 458/2019

MANJARI AGRAWAL & ORS. ..... Plaintiffs

Through: Mr Bharat Gupta and Mr

Shivam Singh, Advs

versus

BRAJENDRA KUMAR AGRAWAL & ORS.

..... Defendants

Through: Mr Kartikeya Sharma,

Adv for D4

Ms Iti Agarwal for D1, D2

and D3 (VC)

Mr Arun Nischal for D-4

(VC)

**CORAM:** 

JOINT REGISTRAR (JUDICIAL) MS. SHUCHI LALER (DHJS)

> ORDER 21.05.2024

**%** 

Case file received from the court of Ms. Tyagita Singh, learned Joint Registrar (Judicial) by way of transfer in terms of office order dated 19.03.2024. IA No. 11723/2023 u/s 151 CPC by plaintiff

- 1. Learned counsel for defendant nos. 1 to 3 submits that he has not received the documents filed by Union of India. Same be supplied today.
- 2. As per office note, service report of notice sent to Income Tax Department is awaited. Dasti summons be issued to Income Tax Department in terms of previous order dated 06.03.2024.
- 3. Re-notify for 23.09.2024.

SHUCHI LALER (DHJS), JOINT REGISTRAR (JUDICIAL)

MAY 21, 2024/cd

Click here to check corrigendum, if any